

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP NO. 327 (ND)/ 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

**NAME OF THE COMPANY: M/s Kshitij Apparels Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Gaurav Gupta, CS  
Ms. Lakshmi Gurung, Standing Counsel for the I.T. Dept.

**ORDER**

It is submitted on behalf of the Petitioner that they have received the objections from the office of the ROC. They are in the process of removing the same.

Notice of the Petitioner is accepted by the Ld. Counsel for the Income Tax Department. Complete paper-book be supplied to her.

To come up on 18<sup>th</sup> January, 2018.

-S-d-1

**(S. K. Mohapatra)**  
**Member (T)**

-S-d-1

**(Ina Malhotra)**  
**Member (J)**